

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials posted in Tis Hazari Courts, Delhi are hereby detained during Sundays for the month of November, 2023 on the dates mentioned against their names to report to the Branch In-Charge, Digitization Cell, THC, Delhi and assist with the work thereof:

Name, Desig. & Place of posting of the detained official	Detention date
1. Sh. Surender Singh, JA in Record Room (Sessions) THC, Delhi 2. Sh. Vikram, JJA in Record Room (Civil) THC, Delhi 3. Sh. Vinay Kumar, JA in Record Room (Crl.) THC, Delhi 4. Sh. Naresh Kumar, Asst. Ahlmad in the Court of Sh. Deepak Garg, Ld. District Judge Commercial-09, Central, THC, Delhi 5. Sh. Sandeep Kumar, Asst. Ahlmad in the Court of Ms. Barkha Gupta, Ld. District Judge Commercial-06, Central, THC, Delhi 6. Sh. Seema Rana, Asst. Ahlmad in the Court of Sh. Umed Singh, Ld. District Judge Commercial-05, Central, THC, Delhi 7. Sh. Dheeraj S/o Sh. Sanjay, Peon in Office Pool, Administration Branch-III THC, Delhi 8. Sh. Vikky S/o Sh. Dharambir, Peon in Office Pool, Administration Branch-III THC, Delhi 9. Sh. Gaurav S/o Sh. Mool Chand, Peon in Office Pool, Administration Branch-III THC, Delhi	05/11/2023 (Sunday)
1. Ms. Poonam, JA in Record Room (Sessions) THC, Delhi 2. Sh. Dipesh Kumar, JJA in Record Room (Civil) THC, Delhi 3. Ms. Deepak Singh, JJA in Record Room (Crl.) THC, Delhi 4. Sh. Devanshu Kanwal, Asst. Ahlmad in the Court of Sh. Anil Kumar Sisodia, Ld. District Judge Commercial-04, Central, THC, Delhi 5. Sh. Mukesh Kumar Vats, Asst. Ahlmad in the Court of Ms. Illa Rawat, Ld. District Judge Commercial-03, Central, THC, Delhi 6. Sh. Hariom, Asst. Ahlmad in the Court of Sh. Sanjeev Kumar Aggarwal, Ld. District Judge Commercial-01, Central, THC, Delhi 7. Sh. Amit S/o Sh. Mukhtiyar Singh, Peon in Office Pool, Administration Branch-III THC, Delhi 8. Sh. Balwan Singh, Peon in Record Room (criminal) Central, THC, Delhi 9. Sh. Harbans Lal, Peon in facilitation Centre, THC, Delhi	19/11/2023 (Sunday)
1. Ms. Dheeraj, JA, in Record Room (Sessions) THC, Delhi 2. Sh. Jai Kumar, JJA in Record Room (Civil) THC, Delhi 3. Sh. Vinay Kumar, JA in Record Room (Crl.) THC, Delhi 4. Ms. Renu Sharma, Asst. Ahlmad in the Court of Sh. Sanjay Sharma-II, Ld. District Judge Commercial-11, Central, THC, Delhi 5. Sh. Mohit, Asst. Ahlmad in the Court of Sh. Ajay Pandey, Ld. District Judge Commercial-10, Central, THC, Delhi 6. Sh. Vivek Mehra, Asst. Ahlmad in the Court of Sh. Sanjeev Kumar Singh, Ld. District Judge Commercial-09, Central, THC, Delhi 7. Sh. Hem Lal Budhathoxi Peon in Record Room (Sessions), THC, Delhi 8. Sh. Ajay Kumar Sharma, Peon in VWDC, Central, THC, Delhi 9. Sh. Hari Kumar, Peon in General Branch, THC, Delhi	26/11/2023 (Sunday)

P.T.O

Note: 1. The Branch In-Charge, Digitization is to impart necessary training to detained officials, prior to them being detained on Sundays/Second Saturday. Further, one JJA and one Peon deputed from other Courts/Branches is to be attached with one Mauza Clerk of each Record Room.

2. In the event of any exigency, the officials so detained are at liberty to interchange their respective duties with each another with mutual understanding, under due intimation to the Branch Incharge, Digitization. However, such interchanging shall be amongst the detained officials only and not outside the list per se.

3. These officials shall be entitled to avail Compensatory Leaves during the remaining Calendar Year 2023 against their actual number of detention days, *subject to certification by the Branch In-Charge, Digitization that target of minimum 6000 pages has been met by the group (i.e consisting of one Mauza Clerk, one JJA [externally deputed] & one Peon).*

Barkha Gupta
4/11/23
(Barkha Gupta)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi
(officiating)

No. 86173-243P&T/Admn-II&III/HQs/Delhi/2023

Dated, Delhi the 04 NOV 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge, West, THC, Delhi.
2. The Chairman, IT & Digitization, Delhi District Courts.
3. Administrative Officer (Judl.), Leave, Central, THC, Delhi.
4. Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
5. Branch In-Charge, Digitization, Tis Hazari Courts, Delhi.
6. The Branch Incharge concerned (*wherein these officials are presently posted*) for necessary substitution, *if required.*
7. Personal Office of the undersigned & Ld. Principal D&SJ, West, THC, Delhi.
8. LAYERS & Website Committee for uploading.
9. Officials concerned for *compliance.*
10. Branch In-Charge, R&I, Central with the directions to intimate the officials concerned via WhatsApp in the event of their leave/unavailability in Branch.

Bapoor
04/11/23

Administrative Officer (judicial)
Administration Branch-II, Central, District
Tis Hazari Courts, Delhi

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